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Declaration of Assets and Liabilities

(Assets in joint name indicating the extent of joint ownership will also have to be

Year 2023-24

+1	Joi Prakash Kuman son/daughter/wife of Ram Naresh Chaudhar	ry
4040	ged 80 years, belonging to Bihar Legislative Assembly	
9.00	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
25	give herein below the details of the assets (immovable, movable, bank balance, etc.) of	
	myself my spouse and denendants*	

Details of movable assets

given)

2625 1612124

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000/-	Moni Kumari Socol-	-	_	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000			_	-
(iii)	Bonds, Debentures and Shares in companies					-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 135848421 (5 lath) NSC-400001- Postal saving U000001-				THE SE
(v)	Motor Vehicles (details of make, etc.)	BROGLJ4238 Honda SP127 BROGDG 6593 TATA PUNCH	HI COLOR	-	50/00/10	
(vi)	Jewellery (give details of weight and value)	Gold-253 (1300001-) Silver-1003 (20001-)				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr, No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	*	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				-	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(ŝv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-			
(v)	Others (such as interest in property)	-	_	_		No parties 1

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI Carloan	5,43,239 -	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

de follow

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government		
	transport (including aircraft and helicopters)		
	(f) Other dues, if any		
surci the a whice filed.	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CKYPK4035 R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	(-
	(iii) Sales Tax (Only in case of proprietary business)	-	
	(iv) Property Tax	<u> </u>	

Personal Detail

GPF/CPF/PRAN No.	:-	110124243495
Gender	:-	M (M/F)
Date of Birth	:-	10021993 (DD/MM/YYYY)
Class/Group	:-	E (A/B/C)
Cadre	;*	Bihar Legislative Assembly Service (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	1-	East Chambaran

knowledge and belief.

Signature J.J.C.Kw.

Name of Employee: Jaj Prakash Kumar

Designation: Assistant Caretaker

Department: Caretaker Section, Bihar Vidham Sabha

Note:

Place: Patma

Date: 15 02/24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.